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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 245/2017 & I.A. 7004/2013, CC(COMM) 54/2017

**DURA-LINE INDIA PVT LTD** 

..... Plaintiff

Through: Mr. Neel Mason, Mr. Essenese

Obhan, Mr. Ankit Rastogi, Ms. Chamanpreet Kaur and

Mr. Siddharth Vardhman, Advocates.

versus

JAIN IRRIGATION SYSTEMS LTD

..... Defendant

Through: Mr. J. Sai Deepak and Mr. Avinash

K. Sharma, Advocates.

ORDER 15.09.2023

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- 1. The Bench could not assemble today as the Hon'ble Judge is in a Division Bench with Hon'ble the Chief Justice, of which the hearing continued beyond 5:00 PM.
- 2. List on 15<sup>th</sup> December, 2023.

**BY ORDER** 

(COURT MASTER)

SEPTEMBER 15, 2023 nk